

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4599
ANSWERED ON:20.12.2012
REPRESENTATION REGARDING WORKING OF RGGVY
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Will the Minister of POWER be pleased to state:

- (a) whether apprehensions have been expressed by the public representatives including Members of Parliament regarding electrification of villages under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the number of representations received regarding implementation of RGGVY during each of the last three years and the current year, year-wise;
- (d) the number of final replies have been given to the concerned representatives during the said period; and
- (e) the number of final replies pending as on date?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e) : Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for rural household electrification was launched in 2005 by Government of India. The scheme is being implemented through State Discoms and four designated Central Public Sector Undertakings (CPSUs) viz. Powergrid Corporation of India Limited (PGCIL), National Hydro-electric Power Corporation (NHPC), National Thermal Power Corporation (NTPC) and Damodar Valley Corporation (DVC). Under the scheme, cumulatively, 648 projects have been sanctioned covering electrification of 1,12,795 un/de-electrified villages (UEV), intensive electrification of 3,96,336 partially electrified villages (PEV) and release of electricity connections to 2,74,98,652 Below Poverty Line (BPL) households spread across the country. Whenever representations regarding electrification of villages under RGGVY are received from public representatives, the same are forwarded to the respective Implementing Agencies for taking necessary action. Representations and suggestions are received in this Ministry from various quarters that provide feedback for improvement/effective implementation of the scheme. Complaints relating to implementation of rural electrification works are taken up with the concerned implementing agencies to address the issues. For proper monitoring and ensuring quality of works, a Third Party Inspection mechanism plan was put in place under the X Plan whereas three tier quality control mechanism has been put in place in respect of projects approved during XI Plan period. Minister of State (I/C) for Power has requested all Hon'ble Members of Parliament to monitor the projects at their level and also discuss the same in the District Vigilance and Monitoring Committee meetings in presence of public representatives as well as district officials so that the issues with respect of RGGVY and its implementation can be discussed and resolved expeditiously. Ministry of Rural Development has issued instructions for inclusion of RGGVY monitoring in the regular agenda of the District Vigilance Monitoring Committee vide their communication dated 6.12.2012.